

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF 3I INDIA PRIVATE LIMITED

1.	Name of Corporate Person	3I India Private Limited
2.	Date of Incorporation of Corporate Person	25/07/2005
3.	Authority under which Corporate Person is Incorporated/ Registered	Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U65993MH2005PTC155032
5.	Address of the registered office and principal office (if any) of Corporate Person	Office-701, The Capital G-Block, Bandra Kurla Complex, Behind ICICI Bank, Plot- C 70, Bandra East, Mumbai, Maharashtra, India, 400051
6.	Liquidation Commencement Date of Corporate Person	March 26, 2024
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Mr. Pranav Damania IBBI/IPA-001/IP-P00079/2017-18/10164 Address: - 407, Sanjar Enclave, Opposite Milap Cinema, S.V Road, Kandivali West, Mumbai - 400067. Email Id :- pranav@winadvisors.co.in Contact No :- +91 98204 69825
8.	Last Date for Submission of Claims	April 25, 2024

Notice is hereby given that the **3I India Private Limited** has commenced voluntary liquidation on **March 26, 2024**

The stakeholders of **3I India Private Limited** are hereby called upon to submit a proof of their claims, on or before **April 25, 2024**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

SD/-

Pranav Damania

Liquidator, in the matter of 3I India Private Limited

Reg. No.: IBBI/IPA-001/IP-P00079/2017-18/10164

Authorisation for Assignment ("AFA"): AA1/10164/02/231224/106710

AFA Validity: December 23, 2024

Date: 30-03-2024

Place: Mumbai

TTIAN COMPANY LIMITED CIN : L2909GJ-03HAR-0000456					
ZSPOOT INDUSTRIAL COMPLEX NAGAR HOSUR TALUK - 531212 India					
NOTICE OF LOSS OF SHARE CERTIFICATES					
The following Share Certificates of the Company have been reported as lost/misplaced and the holder of the said Share Certificate has requested the Company for issue of Duplicate Share Certificate.					
Notice is hereby given that the Company will proceed to issue Duplicate Share Certificates to the below mentioned persons unless a valid objection is received by the company within 15 days from the date of publication of this notice and no claims will be entertained by the Company with respect to the original Share Certificates after the date of duplicate thereof.					
Sr. No.	Shareholder(s)	Folio No.	Certificate No.	No. Of Securities	Distinctive Nos.
1.	Vinod Sundaresan	TW00022626	7131	620	39040341 / 39040690
Any person who has/have claim with all supporting documents with the Company at its Registered / Corporate Office. If no valid and legitimate claim is received within 15 days from the expiration of time 15 days from the date of publication of this notice and no claims will be entertained by the Company listed above and no further claim would be entertained from the said person.					
Date: 30/03/2024			for TTIAN COMPANY LIMITED / Company Secretary		
Place: Mumbai					
सदरनिवेदन					
अनी सतीश मन्मू केवला अवंतराजे शंभोजि ज्योतिबाजी सिध्दिहट्टे, हेरदाबाय रेडेर नानुकापूर एजेंसी (अहमदी), याचकस्कीनगरी कालोनी स्ट्रीट 15/5, मंगरा रोड, फोंडाटांड, त्रिपुरा - १२९०९६ याचक कोटीसाठी क. डिस्ट्रिक्ट ५४०३४१५७ अंतर्गत प्रमाणित करण्यात आले आहे.					
आता समजावण्यात आले की या वाचनाच्या कोटीसाठी याचकने ही सूचना प्रमाणित होऊन त्याच्यामध्ये आपली वस्तुस्थिति दर्शविण्याची आवश्यकता नाही आणि त्यांच्या कंपनी कोटीसाठी अधिक माहितीविषयी सर्वात अंदादना दुर्लक्षित प्रमाणित ठार कोटी वाचनाच्या पुढील आहे.					
याच्या शेअरधारकांनी ना (अंदर): श्री. शंभोजि सुकेचे हुबेरी सुकुम अकराव्यातेर ना (अंदर): श्री. विठ्ठल सुकेचे हुबेरी					
कोटिओ क्र.	प्रमाणनक्र.	विवरण क्र.		शिफारशीतील सी. नं.	
ECS00044450	1341496	552736884	552736903	50	
ECS00044450	1341497	552736934	552736933	50	
ECS00044450	1341498	552737034	552737083	50	
ECS00044450	1341499	552737184	552737283	50	
ECS00044450	1341500	552737184	552737183	50	
ECS00044450	1341501	552737284	552737283	50	
ECS00044450	1341502	552737384	552737383	50	
ECS00044450	1341503	552737384	552737383	50	
ECS00044450	1341504	552737284	552737283	50	
ECS00044450	1341505	552737384	552737383	50	
ECS00044450	1341506	552737384	552737383	50	
ECS00044450	1341507	552737340	552737340	1	
ECS00044450	1341508	552737340	552737340	1	
ECS00044450	1341509	552737342	552737342	1	
				उत्तरांक	459
दिनांक : ३०-३-२०२४				हरदाबाय रेडेर	
				अधिकृत सुकेचे हुबेरी, निवास सुकेचे हुबेरी	

